

PAPERS LAID ON THE TABLE - Contd..**Notifications of the Ministry of Home Affairs**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Sir, on behalf of my colleague, Shri Nityanand Rai, I lay on the Table :-

(i) a copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs, under Section 17 of the Special Protection Group Act, 1988:-

- (1) G.S.R. 388 (E), dated the 25th May, 2023, publishing the Special Protection Group Rules, 2023, along with Delay Statement.
- (2) G.S.R. 581 (E), dated the 1st August, 2023, publishing a Corrigendum to the Notification No. G.S.R. 388 (E), dated the 25th May, 2023.

[Placed in Library. For (1) and (2) See No. L.T. 10622/17/23]

(ii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs, under sub-section (3) of Section 156 of the Indo-Tibetan Border Police Force Act, 1992:-

- (1) G.S.R. 525 (E)., dated the 20th July, 2023, publishing the Indo-Tibetan Border Police Force, Veterinary Cadre (Group 'B' and 'C' Posts) Recruitment Rules, 2023.

[Placed in Library. See No. L.T. 10985/17/23]

- (2) G.S.R. 582 (E)., dated the 2nd August, 2023, publishing the Ministry of Home Affairs, Indo-Tibetan Border Police Force, Animal Transport Cadre (Group 'B' and 'C' posts) Recruitment Rules, 2023.
- (3) G.S.R. 583 (E)., dated the 2nd August, 2023, publishing the Ministry of Home Affairs, Indo-Tibetan Border Police Force, Education and Stress Counsellor Cadre (Group 'A' posts) Recruitment Rules, 2023.
- (4) G.S.R. 599 (E)., dated the 11th August, 2023, publishing the Ministry of Home Affairs, Indo-Tibetan Border Police Force, Head Constable (Cook, Washerman, Barber, Water Carrier and Safai Karamchari) Group 'C' posts Recruitment Rules, 2023.
- (5) G.S.R. 718 (E)., dated the 4th October, 2023, publishing the Ministry of Home Affairs, Indo-Tibetan Border Police Force, Tailor Cadre, Group

‘B’ and ‘C’ Posts Recruitment Rules, 2023.

[Placed in Library. For (2) to (5) See No. L.T. 10621/17/23]

STATEMENTS BY MINISTERS

Status of implementation of recommendations contained in the 29th Report of the Department-related Parliamentary Standing Committee on Rural Development and Panchayati Raj

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री; तथा ग्रामीण विकास मंत्रालय में राज्य मंत्री (साध्वी निरंजन ज्योति) : महोदय, मैं ग्रामीण विकास विभाग की अनुदान मांगों 2023-24 के संबंध में विभाग संबंधित ग्रामीण विकास और पंचायती राज संबंधी संसदीय स्थायी समिति के 29वें प्रतिवेदन में अंतर्विष्ट सिफारिशों के कार्यान्वयन की स्थिति के संबंध में एक वक्तव्य सभा पटल पर रखती हूँ।

(MR. DEPUTY CHAIRMAN *in the Chair.*)

Status of implementation of recommendations contained in the 42nd Report of Department-related Parliamentary Standing Committee on Labour, Textiles and Skill Development

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES; AND THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRIMATI DARSHANA VIKRAM JARDOSH): Sir, I lay the Statement regarding status of implementation of recommendations contained in the 42nd Report of the Department-related Parliamentary Standing Committee on Labour, Textiles and Skill Development on Demands for Grants 2023-24 pertaining to the Ministry of Textiles.

MOTION FOR ELECTION TO THE COUNCIL OF THE COURT OF UNIVERSITY OF DELHI

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (DR. SUBHAS